

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/10563 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 25th October, 2024.

Sub:- **Commuted leave.**

Ref:- Your letter No. DJ/BAJ/2024/1206 dtd. 21.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **commuted leave w.e.f. 21.10.2024 to 16.11.2024** (sufficing 17.11.2024), **along with station leave permission from the morning of 21.10.2024 till the morning of 18.11.2024** has been granted, subject to submission of your leave application in prescribed format as well as your Leave Admissibility Report. Further, you are allowed to hand over the charge of your Court and Office to the Civil Judge (Sr.Div.), Bajali before proceeding on leave.

Yours faithfully,

Sd/-


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/10564-10565 /A, dated , 25-10-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)


Sd/-